

(a) whether it is a fact that a large number of posts of Doctors are lying vacant in different Railways for a long time ;

(b) if so, number of such posts, Railway zone-wise details thereof ;

(c) since when these posts are lying vacant ; and

(d) the steps so far taken by the Railways to fill up these posts and by what time these posts would be filled up ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d). Information is being collected from the Railways and will be laid on the Table of the Sabha.

Arrest of workers of Badarpur T.P.P.

4672. SHRI HANNAN MOLLAH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that several workers of the Badarpur thermal power plant were arrested under the Essential Services Maintenance Act recently ;

(b) if so, the reasons for such drastic action against the workers ;

(c) the details of provocation for the use of ESMA ; and

(d) details of other measures taken before the use of the ESMA ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) and (c). Persons who violated the provisions of Law including the Essential Services Maintenance Act, were arrested by the Police. The violations included striking work, inciting the workers to strike work, intimidating etc.

(d) A series of discussions were held by the National Thermal Power Corpora-

tion with the leaders of Badarpur Karamchari Sanyukt Morcha. Most of the demands found reason-able/justified were accepted by NTPC. In spite of that, the Morcha leaders gave a call for strike in the garb of "Satyagraha" from the Zero Hrs. of 16.7.1985.

Lower and Middle Kolab Project

4673. SHRI K. PRADHANI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether efforts have been made to execute Lower and Middle Kolab Projects and Lower Machhkund project in Orissa for the production of hydro-electricity ;

(b) if so, in what stages the above power projects are under implementation ; and

(c) the details of the steps taken to generate power from the above projects of Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (c). The Project reports of these hydro-electric projects have not been received so far. The schemes could be considered for implementation after their project reports are received, techno-economic feasibility established and investment sanction obtained from Planning Commission.

Allocation to Orissa out of funds allocated for rural health care

4674. SHRI K. PRADHANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the funds allocated for rural health care during the Seventh Plan period and the broad outlines of any programme chalked out in this behalf ;

(b) the share of Orissa State in these funds ; and

(c) the special measures proposed to be taken to give a boost to this programme